

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.221- IA/1052(AHM)2022  
ITEM No.222- IA/1131(AHM)2022  
CP(IB) 322 of 2018

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India

.....Applicant

V/s

Galaxy Cotton & Textiles Pvt Ltd

.....Respondent

**Order delivered on: 22/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave in  
IA/1052(AHM)2022,& IA/1131/22

For the Liquidator

: Mr. Dhaval Vyas, Sr. Adv. a.w Mr. Nitesh Shrivastava

For BoB

: Mr. Bhaskar Sharma, Adv. For R-2

For the SBI

: Ms. M A Gogia, Adv.

**ORDER**

**IA/1052(AHM)2022 & IA/1131(AHM)2022**

Ld. Counsel for the Financial Creditors seeks adjournment.

List for further consideration on 20.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**